

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

Dated- 23/05/2023

4362
No. /DHC/GAZ.IIB/G-8/DLSA/2023

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Member Secretary,
Delhi State Legal Services Authority,
3rd Floor, Rouse Avenue Courts Complex,
Pandit Deen Dayal Upadhyay Marg
New Delhi-110002.

Sub.: Appointments in the Delhi State Legal Services Authority & Delhi High
Court Legal Services Committee.


Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to repatriate Ms. Anuradha Shukla Bhardwaj, DHJS, currently posted as Secretary, Delhi High Court Legal Services Committee, on deputation basis, to her parent cadre with immediate effect and appoint Mr. Sushant Changotra, DHJS, presently posted as Special Secretary, DSLSA, as Secretary, Delhi High Court Legal Services Committee, on deputation basis with immediate effect.

Hon'ble the Chief Justice has further been pleased to appoint Mr. Naveen Gupta, DHJS, presently posted as Special Judge (PC Act), CBI-12, Rouse Avenue Court Complex as Special Secretary, DSLSA, on deputation basis, in place of Mr. Sushant Changotra, DHJS, with immediate effect.

I am, therefore, to request you to relieve Ms. Anuradha Shukla Bhardwaj, DHJS with immediate effect so as to enable her to join her parent cadre and Mr. Sushant Changotra, DHJS, with immediate effect so as to enable him to join as Secretary, DHCLSC.

Yours faithfully,



(Dr. Saurabh Kulshreshtha)
O.S.D./ Registrar (Gazette II)
for Registrar General

Endst. No. /DHC/GAZ.IIB/G-8/DLSA/2023

Dated:

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi with the request to relieve Mr. Naveen Gupta, currently posted as Special Judge (PC Act) (CBI)-12, Rouse Avenue Courts Complex, New Delhi to enable him to join as Special Secretary, Delhi State Legal Services Authority, on deputation basis, with immediate effect.
3. Registrar (Establishment-I) Delhi High Court, New Delhi.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
6. Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.


(Dr. Saurabh Kulshreshtha)
O.S.D./ Registrar (Gazette II)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/41867-610

Dated, Delhi the 25 MAY 2023

Sub:- Appointments in the Delhi State Legal Services Authority & Delhi High Court Legal Services Committee.

Copy forwarded for information and necessary to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi